

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: May 16, 2016**

**No. 1108 / JR(S)/2016**

Sri **Anil Kumar-IX**, District & Sessions Judge, Chandauli be appointed/posted as Special Officer (Vigilance), High Court of Judicature at Allahabad.

**No. 1109 / JR(S)/2016**

Sri **Indra Deo Dubey**, Additional District & Sessions Judge, Mathura is appointed as Officer on Special Duty (Judicial) (Enquiry), High Court of Judicatre at Allahabad in terms of G.O. No. 1504/ VII-Nyay-1-94 dated 1.8.1994 vice Sri Rohitash Singh Gangwar.

**No. 1110 / JR(S)/2016**

Sri **Rohitash Singh Gangwar**, Officer on Special Duty (Enquiry), High Court of Judicature at Allahabad to be Officer on Special Duty (Judicial)(Infrastructure), High Court of Judicatre at Allahabad in terms of G.O. No. 1361/VII-Nyay-1-94-82/ 94 dated 4.6.1994 read with G.O. No. 2439/VII-Nyay-1-94-82/ 94 dated 12.10.1994.

**No. 1111 / JR(S)/2016**

Sri **Sudhir Kumar-III**, Principal Judge, Family Court, Mainpuri to be Joint Registrar (Judicial)(Budget), High Court of Judicatre at Allahabad.

**By Order of Hon'ble the Acting Chief Justice,**

**sd/-**

**(DINESH KUMAR SINGH-I)  
REGISTRAR GENERAL**

**No. 244 /JR (S)/ 2016, Dated: Allahabad: May 16, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
8. S/Sri
  - i Anil Kumar-IX, District & Sessions Judge, Chandauli.
  - ii Rohitash Singh Gangwar, Officer on Special Duty (Enquiry), High Court of Judicatre at Allahabad.
  - iii Sudhir Kumar-III, Principal Judge, Family Court, Mainpuri.
  - iv Indra Deo Dubey, Additional District & Sessions Judge, Mathura.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
13. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Accounts), High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**sd/-**

**(RAJIV SHARMA)**

**REGISTRAR (JUDICIAL) (SERVICES)**